

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

In connection with the celebration of the 80th Independence Day, 2026 in the Srinagar Wing of the High Court, all the learned advocates are hereby requested to grace the Independence Day Celebrations to be held on 15th of August, 2026 (Saturday) at 09:00 AM in the High Court Premises, Srinagar.

Registrar Judicial

No.:-

17700-05

Dated:-

11/08/2026

Copy to:-

1. The Worthy Registrar General, High Court of J&K and Ladakh, Srinagar, for information.
2. The Learned Senior Additional Advocate General, High Court of J&K and Ladakh, Srinagar.
3. The Dy. Solicitor General of India, High Court of J&K and Ladakh, Srinagar.
4. The President, Kashmir Advocates' Association, High Court of J&K and Ladakh, Srinagar.
5. The Assistant Registrar (Admn) for circulation of the notice.
- ✓ 6. Incharge NIC for uploading the notice on the official website of the High Court.
7. Notice boards.
8. Office file.

Registrar Judicial